

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 29 of 2020

IN THE MATTER OF:

Sarish Mittal, Director, KSM Spinning Mills Ltd.

...Appellant

Vs

Central Bank of India & Ors.

....Respondents

Present:

**For Appellant: Mr. Krishnendu Datta, Mr. Siddharth Sharma,
Ms. Shruti Arora and Ms. Mehak Khurana,
Advocates.**

**For Respondents: Mr. Mandeep Kalra, Mr. Harsh Garg and
Mr. Nitesh Shrivastava, Advocates for R-1.**

**Mr. Nishant Shankar, Mr. Pulkit Goyal and
Ms. Isha Khurana, Advocates for IRP.**

O R D E R

10.01.2020: A petition for condonation of delay has been filed. Post this case 'for admission (fresh case)' on **13th January, 2020** alongwith petition for condonation of delay.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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